

*Friday,  
9th March, 1900*

**ABSTRACT OF THE PROCEEDINGS**  
**OF THE**  
**Council of the Governor General of India,**  
**LAWS AND REGULATIONS**

**Vol. XXXIX**

**Jan.-Dec., 1900**

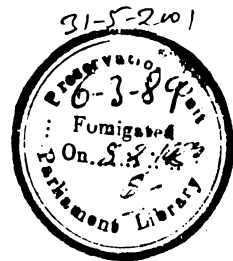
ABSTRACT OF THE PROCEEDINGS  
OF  
THE COUNCIL OF THE GOVERNOR GENERAL OF INDIA:  
ASSEMBLED FOR THE PURPOSE OF MAKING  
LAWS AND REGULATIONS

1900

VOLUME XXXIX



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*Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Indian Councils Acts, 1861 & 1892 (24 & 25 Vict., c. 67, and 55 & 56 Vict., c. 14).*

The Council met at Government House, Calcutta, on Friday, the 9th March, 1900.

**PRESENT :**

The Hon'ble Major-General Sir E. H. H. Collen, K.C.I.E., C.B., *presiding*.  
 The Hon'ble Sir A. C. Trevor, K.C.S.I.  
 The Hon'ble Mr. C. E. Dawkins.  
 The Hon'ble Mr. T. Raleigh.  
 The Hon'ble Mr. Denzil Ibbetson, C.S.I.  
 The Hon'ble Mr. P. M. Mehta, C.I.E.  
 The Hon'ble Nawab Mumtaz-ud-daula Muhammad Faiyaz Ali Khan.  
 The Hon'ble Mr. D. M. Smeaton, C.S.I.  
 The Hon'ble M. R. Ry. Panappakkam Ananda Charlu, Vidia Vinodha, Avargal, Rai Bahadur, C.I.E.  
 The Hon'ble Kunwar Sir Harnam Singh Ahluwalia, K.C.I.E., of Kapurthala.  
 The Hon'ble Mr. J. T. Woodroffe.  
 The Hon'ble Rai Bahadur B. K. Bose, C.I.E.  
 The Hon'ble Mr. Allan Arthur.

**LOWER BURMA COURTS BILL.**

The Hon'ble MR. IBBETSON presented the Report of the Select Committee on the Bill to consolidate and amend the law relating to the Courts in Lower Burma.

**CURRENCY CONVERSION (ARMY ANNUAL) ACT, 1899, CONTINUANCE BILL.**

The Hon'ble MAJOR-GENERAL SIR EDWIN COLLEN moved for leave to introduce a Bill to amend and provide for the further continuance of the Currency Conversion (Army Annual) Act, 1899. He said :—" In introducing, on the 14th July last year, the Bill to provide for the conversion into British Indian currency of sums expressed in British currency in the Army Act, I explained the reasons for proposing the measure, and I need not repeat them now. The Act was passed on the 28th July, and was to continue in force until the 31st March

70 CURRENCY CONVERSION (ARMY ANNUAL) ACT, 1899, CON-  
TINUANCE BILL.

[Major-General Sir Edwin Collen.] [9TH MARCH, 1900.]

this year. Instead, however, of renewing the Act annually it is considered advisable, for reasons which are explained in the statement annexed to the present Bill, to continue it as a permanent measure."

The motion was put and agreed to.

The Hon'ble MAJOR-GENERAL SIR EDWIN COLLEN introduced the Bill.

The Hon'ble MAJOR-GENERAL SIR EDWIN COLLEN moved that the Bill and Statement of Objects and Reasons be published in the Gazette of India and in the local official Gazettes in English.

The motion was put and agreed to.

The Council adjourned to Friday, the 16th March, 1900.

CALCUTTA ;  
The 9th March, 1900. }

J. M. MACPHERSON,  
Secretary to the Government of India,  
Legislative Department.